

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2433**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

ARRIVAL OF FOREIGNERS FOR MEDICAL TREATMENT

**2433. SHRI ANURAG SINGH THAKUR:
SHRI GUTHA SUKENDER REDDY:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of foreigners who have come to India for medical treatments, country-wise;**
- (b) the number of foreigners who have been treated in India on humanitarian grounds with the Indian Government paying for the treatment;**
- (c) whether the Government is contemplating on introducing a new category of visas with a liberal framework for entrepreneurs and researchers; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

- (a) Country – wise details of foreigners who came to India in year 2016 for medical treatment is placed as per Annexure.**
- (b) No such information is available.**
- (c) & (d) There is no proposal for introduction of new categories of visa at present.**

Country - wise statistics of foreigners in India on Medical Visa.

Country	No. of overstaying foreigners
Afghanistan	33955
Angola	87
Australia	75
Bahrain	312
Bangladesh	99799
Burundi	82
Cambodia	242
Canada	133
Cameroon	169
Comoros	53
Democratic Rep. of Congo (Zaire)	99
Djibouti	265
Egypt	56
Eritrea	64
Ethiopia	1307
Fiji	296
Ghana	113
Indonesia	70
Iran	63
Iraq	13465
Kazakhstan	118
Kenya	3583
Kuwait	140
Kyrgyzstan	73
Malaysia	132
Maldives	3107
Mauritius	457
Mongolia	119
Mozambique	352
Myanmar (Burma)	806
Nigeria	4359
Oman	12227
Pakistan	1678
Palestine	52
Philippines	55
Russian Federation	96
Rwanda	449
Saudi Arabia	1232
Somalia	3079
South Sudan	155
Sri Lanka	2315
Sudan	1592
Syria Arab Republic	73
Tanzania	2572
Tajikistan	514
Turkmenistan	130
Uganda	673
United Arab Emirates	137
United Kingdom	370
United States of America	296
Uzbekistan	4420
Yemen	3674
Zambia	287
Others	1072
Total	201099
